the Monthly Journal of Industry and Trade Copies of these publicat ions are supplied to the Library of the Parliament.

(b) The Industries (Dev. & Reg.) Act, 1951, does not provide for withdrawal of licences. If a licansee fail to establish or take effective steps for the establishment of the Industrial Undertaking within the periods specified in the licence, or such period for which validity of a licence may be ex tended, the Government may revoke the licence, after giving an opportunity to a licensee to state his case. Details of the licences revoked are also published in the Journals mentioned above.

Saboteurs in Heavy Machine Building Plant, Ranchi.

79. SHRI BABURAO PATEL : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) the names and designations of the six employees who were charge-sheeted by the Police for setting fire to the Heavy Machine Building Plant at Ranchi in January, 1964;

(b) the specific charges against these saboteurs and the sections under which they are being Prosecuted before the Sessions Court, Ranchi :

(c) Whether it is a fact that these saboteurs were financed and set up by the Pakistan High Commission in India ;

(d) if so, the precise steps taken by Government to prevent similar sabotage by pakistan or pakistani agents in future; and

(e) Whether any Hindu employees were involved in the fire incident and if so, there names ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI K. C. PANT) : (a) No person was charge sheeted by the Police in the case of fire which occurred in the Heavy Machine Building Plant at Ranchi in January, 1964. This particular case was held, after police investigation, to be an accident.

(b) to (e). Do not arise.

छोटे रेशे वाली रुई से महीन धागा निकालना

80. **श्री महाराज सिंह भारती** : क्या वैदेशिक व्यापार तथा पूर्ति मंत्री यह बताने की कृपा करेंगे कि

(क) क्या यह सच है कि अनुसंधान से यह पता चलता है कि छोटे रेशे वाली रुई को ठीक प्रकार से धुनने से महीन धागा निकाला जा सकता है ; और

(ख) यदि हां, तो इन निष्कर्षों से छोटे रेशे की रुई के निर्यात और लम्बे रेशे की रुई के आयात पर कहां तक प्रभाव पड़ेगा ?

वैदेशिक व्यापार तथा पूर्ति मंत्रालय में उपमंत्री (श्री चौधरी राम सेवक) : (क) गवेषणा के फलस्वरूप विकसित ऐसी किसी विशेष प्रणाली की सूचना अब तक नहीं मिली है जिससे छोटे रेशे की रुई से महीन धागा काता जा सके ।

(ख) प्रश्न नहीं उठता ।

दिल्ली में रेलों का विकास

81. **श्री महाराज सिंह भारती** : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) दिल्ली के मास्टर प्लान के अन्तर्गत आने वाले क्षेत्र में चौथी योजना में रेलवे के विकास की रूपरेखा क्या है; और

(ख) क्या यह सच है कि रेलवे बोर्ड दिल्ली मास्टर प्लान के अधीन आने वाले क्षेत्र पर कोई ध्यान नहीं देता ?

रेलवे मंत्री (डा० राम सुभग सिंह) : (क) रेलवे की चौथी योजना तैयार हो रही है ।

(ख) जी-नहीं । रेलवे की विकास योजनाएं तैयार करते समय देश के सभी क्षेत्रों की आव-